

## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

**CHENNAI** 

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/20,21,22,23/ (IB)/2017

NAME OF THE PETITIONER(S)

: HOFINCONS INFOTECH & INDUSTRIAL SERVICES PVT LTD

NAME OF THE RESPONDENT(S)

: SBQ STEELS LIMITED

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. ROHAN RATABEILARAN
ION
RATAGOPAL DRANGUNATHAN

Coursel Jen Respondent

## ORDER

Counsel for petitioner called absent. No representation. Counsel for respondent present. Time extended in the interest of justice for hearing the submissions of the petitioner. Put up on 31.07.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)